

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

COMPANY APPEAL(AT)(INSOLVENCY) NO.1137 OF 2020

In the matter of:

Gay Printers

Appellant

Vs

Pawan Buildwell Pvt Ltd

Respondent

Present:

Mr Nayan Dubey, Advocate for appellant.

Mr Piyush Singh and Ms Aditi Sinha, Advocates for Respondent.

ORDER

(Virtual Mode)

04.02.2021-Learned counsel for the appellant submits that as per order dated 4th January, 2021 they have filed the short affidavit on behalf of the appellant which is taken on record. The Respondent has filed the reply affidavit which is taken on record. Pleadings are completed. Let the matter be fixed for hearing on **26th February, 2021**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam